

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1386
ANSWERED ON:01.12.2005
UNDER WEIGHT LPG CYLINDERS
Singh Kunwar Rewati Raman

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is a racket in existence behind half filled Liquefied Petroleum Gas (LPG) cylinders in Delhi as well as other Metro cities of the country ;
- (b) if so, the number of such cases reported during the current year till date ;
- (c) whether the Government has inquired into the matter ;
- (d) if so, the outcome thereof ; and
- (e) the action taken against the persons found guilty ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) : No, Sir.

(b) to (e) : Whenever the Public Sector Oil Marketing Companies (OMCs) receive a complaint regarding supply of underweight cylinders, they investigate the same and in case the complaint is established, suitable action is taken against the concerned LPG distributors in accordance with the provisions of the LPG Marketing Discipline Guidelines (MDG). OMCs have reported 9 established cases of supply of underweight cylinders by their distributors in Delhi during the current year. The erring distributors have been penalized by OMCs in accordance with the provisions of the Marketing Discipline Guidelines (MDG). In addition to the action taken by the OMCs, the weight and measures departments of the State take legal action against the cases of supply of underweight cylinders.